


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)No.840/230/HDB/2018
NAME OF THE COMPANY	Lattice Semiconductor Hyderabad Pvt Ltd(Transferor Co.) & Invecas Technologies Pvt Ltd (Transgaeree Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B.Raju	Advocate	vbsaju1@gmail.com 9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.V.B.Raju present for Applicant.

Applicant filed affidavit of unsecured creditors of the transferee company along with BOD resolution.

List the matter on 03.09.2018 for hearing.


MEMBER JUDICIAL